

(b) whether it is a fact that in the case of one of the Ph.D. students, the Ministry had not responded inspite of letters from various Members of Parliament; and

(c) the reasons for such inaction in the Ministry on such important aspect?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Indian Institute of Technology (IIT), Delhi follows the Government of India policy dated 09.06.2008 relating to 15%, 71/2% and 27% reservation for SCs, STs and OBCs respectively for recruitment to the posts of Assistant Professors and Lecturers in Science and Technology subjects and in all faculty posts for subjects other than Science and Technology. Further, admissions in IITs, including IIT-Delhi, are made through the Joint Entrance Examinations (JEEs) where the reservation policy of 15%, 71/2% and 27% for SCs, STs and OBCs respectively is strictly followed.

(b) and (c) It is not correct to say that the Ministry has not responded to the letters received from the Members of Parliament (MPs) in the matter of one Ph.D. student of IIT-Delhi. Since August, 2010, the Ministry had received as many as ten letters from various MPs, including one from the Hon'ble Minister of Social Justice and Empowerment, relating to non-completion of Ph.D. by one Shri Prashant Bhosle in IIT-Delhi. While seven of these letters have been replied to, the remaining three are at various stages of response.

#### **Quota of MPs for recommending admission in Kendriya Vidyalayas**

†1474. SHRI JAI PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering any proposal to increase the current quota of the Members of Parliament to recommend for admission in Kendriya Vidyalayas; and

(b) if so, the level at which consideration is being made at present in respect of such proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

#### **Setting up of Central University in Kasaragod**

1475. PROF. P.J. KURIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

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†Original notice of the question was received in Hindi.

(a) whether a suitable site has been identified for the Central University being set up in Kasaragod district of Kerala;

(b) if so, the details thereof;

(c) whether there is any proposal for setting up a South Zone campus of the Central University, Kasaragod, in Pathanamthitta district of Kerala; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) 310 acres of land belonging to the Cashew Plantation Corporation at Periya have been identified by the Government of Kerala for establishing Central University of Kerala. However, the said land is reportedly having high residual remains of Endosulphan and as such has health hazards. No final decision has, therefore, yet been taken by the Central Government.

(c) and (d) The Executive Council of the University has since approved the proposal for establishment of a Regional Campus in Pathanamthitta, as the School of Medicine and Public Health. While the Central Government has granted 'in-principle' approval to the proposal on the condition that the required land shall be provide by the State Government free of cost, no final decision has yet been taken for the reason that site for the main campus of the University has not yet been finalized.

#### **Lack of toilet facilities in Government schools**

1476. SHRI KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that most of Government schools especially in rural areas are missing out the basic toilet facilities within the compound/school campus;

(b) the reasons for drop-out of girl students, which has brought a noticeable decline in the ratio of girl students in the country particularly in the tribal/rural areas of Jharkhand and North Eastern States; and

(c) if so, the steps taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) As per information available under DISE - 2009-10, 58.82% elementary education schools have toilets for girls. Sarva Shiksha Abhiyan (SSA) provides for construction of separate toilets for boys and girls in all new school buildings constructed under the programme. Existing school buildings are provided toilets from Total Sanitation Campaign implemented by the Ministry of Rural Development. Under SSA, 4.55 lakh schools have been sanctioned toilets [common toilets and separate girl toilets] since inception